

last year in personal interviews with him, was broadcast by stations of All India Radio on the occasion of Gandhi Jayanti last year.

- (b) Yes, Sir.
- (c) No, Sir.
- (d) No, Sir.
- (e) Does not arise.

DELEGATION TO FOREIGN COUNTRIES

6209. SHRI PREM CHAND VERMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Delegations, Ministers, officials or other experts who went abroad on Government accounts at the instance of his Ministry during 1967-68 ;

(b) the names of the countries they visited in each case and the duration of their visits ;

(c) the amount spent on each visit as also the foreign exchange involved ; and

(d) the nature of advantage that accrued to Government as a result of each visit and agreements, if any, concluded with details thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) to (d). Necessary information is being collected and will be placed on the Table of the House.

CORRUPTION CASES IN DEFENCE MINISTRY

6210. SHRI PREM CHAND VERMA : Will the Minister of DEFENCE be pleased to state :

(a) the number of cases detected during the period from the 1st April to the 30th June, 1968 involving corruption bribery, theft and other criminal offences in his Ministry and the number of officials and non-officials involved ;

(b) the number of cases in which the prosecution was launched and how many cases were referred to C.B.I. ;

(c) how many cases were caught in 1967-68, how many of the cases resulted in conviction and against how many persons departmental action was taken giving details ; and

(d) the steps which have been taken to prevent such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

CASES OF CORRUPTION

6211. SHRI PREM CHAND VERMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of cases detected during the period from the 1st April to 30th June, 1968 involving corruption, bribery, theft and other criminal offences in the Ministry and the number of officials, class-wise, and non-officials involved ;

(b) the number of cases in which the prosecution was launched and how many cases were referred to the Central Bureau of Investigation ;

(c) how many cases were caught in 1967-68, how many of the cases resulted in conviction and against how many persons departmental action was taken with details thereof ; and

(d) the steps which have been taken to prevent such cases ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) None, Sir.

(b) Does not arise.

(c) Seven cases, none of which resulted in any conviction. Departmental action has been completed in

6 cases, of which two have been closed after proper enquiry, in 3 cases the officers involved have been warned or reprimanded and in the last two officials involved have been dismissed. Action is in progress in the remaining case.

(d) Vigilance arrangements in the Ministry as well as in all missions and posts abroad have since been streamlined.

CLOTHING FACTORIES

6212. SHRI S. M. BANERJEE :
the Minister of DEFENCE be pleased to state :

(a) whether work-load position in Clothing factories has improved ;

(b) if so, to what extent ;

(c) whether some of the items which were given to contractors are now being manufactured in these factories ;

(d) whether piece workers are earning their full wages ; and

(e) if not, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI L. N. MISHRA) : (a) and (b).
The information is being collected and will be laid on the Table of the House when received.

(c) Orders for part requirements of the Services in respect of items like Tents, Durries have been placed on the Ordnance Factories.

(d) Generally yes ; the profits earned by piece workers have however been marginal for the last one year or so due to low work-load. Guaranteed wages have been paid in cases where workers have been unable to earn their wages due to non-availability of work.

(e) To keep the capacity in the Clothing factories utilised, efforts have been made and are continuously being made to obtain orders from other Central and State Government Departments and Public Sector Undertakings.

COOPER ALLEN AND COMPANY, KANPUR

6213. SHRI S. M. BANERJEE :
Will the Minister of DEFENCE be pleased to state :

(a) whether a final decision has been taken to take over the Cooper Allen Company Ltd., Kanpur, a unit of the British India Corporation under his Ministry ;

(b) if not, the reasons for the delay ;
and

(c) when a decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI L. N. MISHRA) : (a) to
(c). The proposal is under detailed examination. It would take some more time for a final decision to be taken.

EXPERT SERVICE CELL OF A.I.R.

6214. SHRI R. K. SINHA : Will
the Minister of INFORMATION AND
BROADCASTING be pleased to
state :

(a) whether it is a fact that the Expert Service Cell of the All India Radio has not been able to catch the imagination of the listeners ; and

(b) if so, the steps taken to improve the same ?

THE MINISTER OF INFORMATION
AND BROADCASTING
(SHRI K. K. SHAH) : (a) No such
Cell has been set up so far.

(b) Does not arise.

SEALING OF INDO-BURMESE BORDER

6215. SHRI R. K. SINHA :
SHRI YASHPAL SINGH :
SHRI B. N. SHASTRI :

Will the Minister of EXTERNAL
AFFAIRS be pleased to state :

(a) whether steps have been taken to seal the Indo-Burmese Border with